

Non-cooperation of States in achieving PMAY(U) targets

1343. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] is not achieving its targets due to non-cooperation from certain States, if so, the details thereof;
- (b) whether it is a fact that the sanctions under PMAY are very low in North-Eastern States; and
- (c) the State-wise details of number of beneficiaries under the programme?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) In pursuance of Government's vision of 'Housing for all by 2022', the Ministry of Housing and Urban Affairs (MoHUA) has launched the Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} Mission on June 25, 2015 to provide houses to all eligible houseless households in urban areas by 2022.

The States/UTs have undertaken demand survey for assessing actual demand of housing under the PMAY(U) Mission. The validated demand is around 100.00 lakh, out of which the demand in North-Eastern States is 3.52 lakh. After approval from the concerned State Level Sanctioning and Monitoring Committee (SLSMC), the States/UTs send their proposals to the MoHUA for Central Assistance. The Central Sanctioning and Monitoring Committee (CSMC) constituted under the Mission sanctions Central Assistance for the project proposals received from the States/UTs including North-Eastern States. The States/UTs are implementing their projects under various verticals of PMAY(U) Mission through their agencies and Primary Lending Institutions.

(b) and (c) The MoHUA regularly monitors the progress to achieve the target by 2022 under the PMAY(U) Mission. Based on the project proposals received from the States/UTs, so far Central Assistance of ₹ 1,30,161 crore have been sanctioned for a total of 83,62,975 houses. The sanctions in North-Eastern States under the PMAY(U) Mission is satisfactory and against validated demand of 3.52 lakh, around 2.64 lakh houses have been sanctioned so far. State/UT-wise details of houses sanctioned, grounded for construction, completed and occupied by the beneficiaries along with Central Assistance sanctioned under the PMAY(U) Mission are given in the Statement.

Statement***State/UT-wise physical and financial progress under PMAY(U)***

Sl. No.	Name of the State/UT	Central Assistance Sanctioned (Rs. in Cr.)	Houses Sanctioned	Houses grounded for construction*	Houses Completed*	Houses Occupied*
1	2	3	4	5	6	7
States						
1.	Andhra Pradesh	18,830.26	12,47,929	6,85,396	3,13,042	1,59,327
2.	Bihar	4,195.63	2,68,913	1,34,315	73,346	76,770
3.	Chhattisgarh	3,440.23	2,29,137	1,45,869	62,566	63,782
4.	Goa	14.54	654	565	565	565
5.	Gujarat	9,128.24	5,24,827	4,28,083	3,11,996	2,74,907
6.	Haryana	4,138.40	2,60,492	37,322	16,044	16,285
7.	Himachal Pradesh	154.77	8,637	6,336	2,501	2,493
8.	Jammu and Kashmir	531.24	34,655	18,617	5,272	6,439
9.	Jharkhand	2,798.33	1,87,576	1,12,502	78,578	78,532
10.	Karnataka	9,218.24	5,82,260	2,82,316	1,60,185	1,57,658
11.	Kerala	1,942.30	1,23,827	84,006	52,350	52,987
12.	Madhya Pradesh	10,693.02	6,89,325	5,04,975	2,98,859	3,03,018
13.	Maharashtra	15,040.99	9,85,591	3,66,936	2,16,185	2,37,501
14.	Odisha	2,225.89	1,42,027	82,187	56,367	54,237
15.	Punjab	876.35	56,722	35,133	15,661	15,811
16.	Rajasthan	2,996.47	1,82,258	1,02,189	64,223	65,099
17.	Tamil Nadu	9,965.16	6,48,697	5,18,787	2,41,936	2,24,919
18.	Telangana	3,325.69	2,10,915	1,71,459	58,994	48,341
19.	Uttar Pradesh	19,889.35	12,95,679	5,60,298	3,06,535	3,06,446

1	2	3	4	5	6	7
20.	Uttarakhand	635.34	34,632	17,650	10,591	10,784
21.	West Bengal	5,412.71	3,51,358	2,37,665	1,50,699	1,50,523
SUB-TOTAL (STATES)		125453.16	80,66,111	45,32,606	24,96,495	23,06,424
North-Eastern States						
22.	Arunachal Pradesh	148.64	6,285	6,867	1,594	1,694
23.	Assam	1076.88	71,526	49,223	14,016	15,637
24.	Manipur	642.67	42,821	21,808	2,506	3,215
25.	Meghalaya	70.22	4,658	1,554	962	853
26.	Mizoram	458.97	30,025	6,406	1,422	1,851
27.	Nagaland	457.33	28,760	18,863	3,841	4,651
28.	Sikkim	8.04	529	501	206	147
29.	Tripura	1,240.92	80,344	49,210	39,773	39,773
SUB-TOTAL (NE STATES)		4,103.67	2,64,948	1,54,432	64,320	67,821
Union Territories						
30.	Andaman and Nicobar Islands	9.18	612	36	22	22
31.	Chandigarh	5.44	250	5,206	5,206	2,935
32.	Dadra and Nagar Haveli	81.23	4,602	3,682	1,732	1,732
33.	Daman and Diu	16.23	938	770	391	391
34.	Delhi	316.64	14,008	54,328	37,728	15,364
35.	Lakshadweep	0	—	—	—	—
36.	Puducherry	175.05	11,506	6,927	2,019	2,050
SUB-TOTAL (UT)		603.77	31,916	70,949	47,098	22,494
GRAND TOTAL		130160.6	83,62,975	47,57,987	26,07,913	23,96,739

*Including incomplete houses of earlier National Urban Renewal Mission (NURM).